

High Court of Karnataka,
Bengaluru,
Dated: 18th August 2022

NOTIFICATION NO. HCKB - 144 / 2022

In modification of earlier Notification No. HCKB -123/2022 dated 18th July 2022, the sittings of the Hon'ble Judges in the Court Halls of Kalaburagi Bench from 22nd August 2022 are arranged as mentioned below:

Sl. No.	Name of the Hon'ble Judge	Court Hall No.
1	Hon'ble The Acting Chief Justice	1
2	Hon'ble Dr. Justice H.B.Prabhakara Sastry	2
3	Hon'ble Mr. Justice H.T.Narendra Prasad	3
4	Hon'ble Mr. Justice P.N.Desai	4
5	Hon'ble Mr. Justice M.G.S.Kamal	5
6	Hon'ble Mr. Justice C.M.Poonacha	6
7	Hon'ble Mr. Justice Anil B. Katti	7

By Order of Hon'ble The Acting Chief Justice

**Sd/-
(Jaishankar)
Registrar (Judicial)**

Date: 18.08.2022

HIGH COURT OF KARNATAKA KALABURAGI BENCH

**MODIFICATION OF SITTINGS OF THE HON'BLE JUDGES
WITH SUBJECTS ASSIGNED TO THEIR LORDSHIPS
WITH EFFECT FROM 22ND AUGUST 2022**

Priority will be given to old cases

PART A

SL. NO.	SITTINGS AND SUBJECTS	REMARKS
1	<p>Hon'ble Dr. Justice H.B.Prabhakara Sastry & Hon'ble Mr. Justice Anil B. Katti</p> <p>All Division Bench matters</p> <p>- Preliminary Hearing / Admissions, Orders and Final Hearing</p> <p>Specially assigned cases</p>	<p align="center">Physical hearing / Video Conferencing (optional)</p>
2	<p>Hon'ble Mr. Justice M.G.S.Kamal</p> <p>All Category of Civil matters (except MFAs)</p> <p>- Preliminary Hearing/Admissions, Orders and Final Hearing</p> <p>Specially assigned cases</p>	<p align="center">Physical hearing / Video Conferencing (optional)</p>
3	<p>Hon'ble Mr. Justice C.M.Poonacha</p> <p>Miscellaneous First Appeals</p> <p>- Admissions, Orders and Final Hearing</p> <p>Specially assigned cases</p>	<p align="center">Physical hearing / Video Conferencing (optional)</p>

PART B
HIGH COURT OF KARNATAKA
KALABURAGI BENCH
SUBJECTS ASSIGNED TO THE HON'BLE JUDGES SITTING IN
DIVISION BENCH WHENEVER THEIR LORDSHIPS SIT SINGLE

The Hon'ble Judges sitting in Division Bench will take up matters whenever Their Lordships sit single.

Sl. No.	Name of the Hon'ble Judge
1	Hon'ble Dr. Justice H.B.Prabhakara Sastry Criminal Revision Petitions
2	Hon'ble Mr. Justice Anil B. Katti Criminal Appeals

By Order of Hon'ble The Acting Chief Justice

Sd/-
(Jaishankar)
Registrar (Judicial)

Date:18.08.2022